

**GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT**

**LOK SABHA
UNSTARRED QUESTION NO. 243
ANSWERED ON 22/07/2025**

PENSION SCHEMES FOR WIDOWS AND DISABLED

243. SHRI KRISHNA PRASAD TENNETI:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the details and the total amount of funding allocated and utilised for the Indira Gandhi National Widow Pension Scheme (IGNWPS) and Indira Gandhi National Disability Pension Scheme (IGNDPS) during the last five years, State and district-wise especially in BapatlaLokSabha Constituency;**
- (b) the total funds allocated, released and utilised for implementing IGNWPS and IGNDPS during the such period, district-wise including Andhra Pradesh and in BapatlaLokSabha Constituency; and**
- (c) whether the Government has undertaken any steps to increase awareness regarding the benefits of IGNWPS and IGNDPS amongst individuals belonging to SC/ST and OBC communities, if so, the details thereof and if not, the reasons therefor?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI KAMLESH PASWAN)**

(a) & (b): Under National Social Assistance Program (NSAP), funds are released to the States/UTs based on the number of beneficiaries digitized on NSAP-PPS or State cap, whichever is less. Funds are released to the States/UTs which have the responsibility of implementation of the scheme including further disbursement of pension to beneficiaries in districts/ blocks/ villages/ towns. Details and the State-wise & year-wise funds allocated and funds released to States/UTs including Andhra Pradesh under Indira Gandhi National Widow Pension Scheme (IGNWPS) and Indira Gandhi National Disability Pension Scheme (IGNDPS) during the last five years, is given at Annexure.

(c): NSAP guidelines stipulates to ensure wide and continuous publicity about the entitlements under different schemes of NSAP and the procedure for claiming them through posters, brochures, media and other means. Further 1% of the administrative expenses may be earmarked for Information, Education & Communication (IEC)- awareness generation activities. Additionally all States/UTs have been requested to organize "Pension Diwas" in every Gram Panchayat/Ward Sabha (Rural/Urban) once in every quarter to enable beneficiaries to register their grievances, get/share information and meet each other.

Annexure referred to in part (a) & (b) of Lok Sabha Unstarred Question No. 243 to be answered on 22.07.2025 regarding Pension Schemes for Widows and Disabled

State-wise and year-wise details of Fund allocated and Fund released to States/UTs under the Indira Gandhi National Widow Pension Scheme

Rs. in Crores

Sl. No.	States/UTs	2020-21		2021-22		2022-23		2023-24		2024-25	
		Allocation	Release	Allocation	Release	Allocation	Release	Allocation	Release	Allocation	Release
1	Andhra Pradesh	68.56	91.07	68.56	68.30	69.68	91.07	73.91	114.29	73.91	93.73
2	Bihar	177.18	203.12	177.18	233.45	180.07	235.34	190.17	235.49	190.17	238.88
3	Chhattisgarh	72.76	45.23	72.76	70.56	73.94	73.06	60.97	75.03	60.97	94.69
4	Goa	2.28	0.00	2.28	0.00	2.32	0.00	1.76	0.00	1.76	0.00
5	Gujarat	60.97	78.81	60.97	40.49	65.72	0.00	82.67	0.00	82.67	0.00
6	Haryana	15.95	7.98	15.95	0.00	16.21	43.77	21.20	0.00	21.20	0.00
7	Himachal Pradesh	5.02	6.67	5.02	1.67	6.23	5.00	6.58	14.26	6.58	0.00
8	Jharkhand	75.96	75.53	75.96	120.56	76.48	99.18	79.67	72.98	79.67	78.95
9	Karnataka	129.91	170.60	129.91	167.61	131.69	159.46	135.35	133.87	135.35	41.90
10	Kerala	58.41	96.98	58.41	0.00	59.36	0.00	96.03	204.30	96.03	52.60
11	Madhya Pradesh	149.74	190.35	149.74	149.18	152.19	244.79	163.77	202.80	163.77	214.89
12	Maharashtra	27.92	15.58	27.92	19.65	28.37	13.50	24.17	0.00	24.17	50.71
13	Odisha	147.56	206.12	147.56	188.37	149.96	195.99	157.22	193.29	157.22	180.43
14	Punjab	11.78	5.77	11.78	1.71	11.97	0.00	5.78	3.58	5.78	3.45
15	Rajasthan	77.81	66.87	77.81	25.84	86.55	162.35	94.34	86.69	94.34	195.46
16	Tamil Nadu	153.28	96.35	153.28	218.02	160.34	236.23	171.95	214.96	171.95	197.37
17	Telangana	49.00	97.63	49.00	32.54	49.80	65.09	54.11	49.30	54.11	0.00
18	Uttar Pradesh	276.87	135.60	276.87	180.11	290.87	190.08	306.99	0.00	306.99	341.55
19	Uttarakhand	26.61	11.51	26.61	2.40	27.04	11.64	7.16	8.86	7.16	11.18
20	West Bengal	179.94	217.49	179.94	179.26	208.01	203.90	217.44	340.94	217.44	271.22
21	Arunachal Pradesh	2.99	0.00	2.99	0.00	3.44	0.00	0.10	0.51	0.10	0.00
22	Assam	115.17	42.60	115.17	41.61	116.82	42.18	42.00	42.61	41.99	42.78
23	Manipur	6.74	3.08	6.74	0.51	7.75	2.71	2.48	1.78	2.48	2.63
24	Meghalaya	7.12	3.15	7.12	1.47	8.12	2.74	2.81	2.89	2.81	2.96
25	Mizoram	1.61	0.71	1.61	0.36	2.23	0.76	0.80	0.83	0.80	1.07
26	Nagaland	3.12	1.38	3.12	0.69	3.59	1.72	1.34	0.70	1.34	2.13
27	Sikkim	1.35	0.81	1.35	0.00	1.42	0.68	0.51	0.00	0.51	0.00
28	Tripura	15.02	2.69	15.02	3.71	17.28	4.21	6.14	4.99	6.14	9.34

29	A&N Islands	0.29	0.27	0.29	0.00	0.25	0.00	0.00	0.00	0.00	0.00
30	Chandigarh	0.18	0.00	0.18	0.00	0.42	0.00	0.52	0.00	0.52	0.00
31	D&N Haveli and D&D	0.36	0.00	0.36	0.00	0.31	0.00	0.44	0.00	0.44	0.00
32	NCT Delhi	11.63	2.85	11.63	17.28	12.50	0.00	12.49	0.00	12.49	19.50
33	J & K	2.35	1.24	2.35	2.02	2.63	1.41	2.62	4.87	2.62	2.21
34	Ladakh	0.19	0.09	0.19	0.00	0.07	0.15	0.09	0.00	0.09	0.41
35	Lakshadweep	0.05	0.00	0.05	0.00	0.02	0.00	0.02	0.00	0.02	0.00
36	Puducherry	3.13	3.16	3.13	1.81	3.36	0.00	3.37	0.00	3.37	0.00
	TOTAL	1938.80	1881.29	1938.80	1769.19	2027.00	2087.00	2026.99	2009.80	2026.99	2150.03

**State-wise and year-wise details of Fund allocated and Fund released to States/UTs under
the Indira Gandhi National Disability Pension Scheme**

Rs. in Crores

Sl. No	States/UTs	2020-21		2021-22		2022-23		2023-24		2024-25	
		Allocatio n	Releas e	Allocatio n	Releas e	Allocatio n	Releas e	Allocatio n	Releas e	Allocatio n	Releas e
1	Andhra Pradesh	6.51	9.05	6.51	6.79	7.76	9.05	7.96	11.32	7.96	9.28
2	Bihar	33.64	44.7	33.64	46.78	40.10	46.78	41.43	47.13	41.43	39.00
3	Chhattisgarh	8.55	8.9	8.55	11.85	10.20	11.86	10.46	11.89	10.46	14.89
4	Goa	0.12	0	0.12	0	0.15	0	0.15	0.00	0.15	0.00
5	Gujarat	8.94	4.59	8.94	5.72	6.45	8.44	6.63	7.53	6.63	7.54
6	Haryana	3.08	1.54	3.08	0	3.67	8.91	5.40	0.00	5.40	0.00
7	Himachal Pradesh	0.83	0.32	0.83	0.08	0.27	0.24	0.28	0.55	0.28	0.00
8	Jharkhand	8.34	7.12	8.34	12.2	8.51	9.83	8.59	7.25	8.59	4.85
9	Karnataka	11.63	16.18	11.63	16.18	14.25	15.74	14.61	12.91	14.61	3.72
10	Kerala	7.98	13.87	7.98	0	9.52	0	21.81	31.18	21.81	0.00
11	Madhya Pradesh	26.64	35.5	26.64	27.52	31.76	45.23	33.07	37.63	33.07	37.96
12	Maharashtra	13.33	0	13.33	0	15.89	0	3.04	0.00	3.04	0.00
13	Odisha	24.20	33.31	24.20	31.82	28.85	33.65	29.43	33.16	29.43	33.27
14	Punjab	1.73	1.74	1.73	0.45	2.06	0	1.95	1.11	1.95	1.00
15	Rajasthan	15.16	10.94	15.16	2.08	9.70	15.5	9.95	7.10	9.95	13.35
16	Tamil Nadu	21.15	10.61	21.15	34.06	20.11	17.59	20.89	23.69	20.89	21.59
17	Telangana	4.65	9.7	4.65	3.24	5.55	6.47	6.71	5.14	6.71	0.00
18	Uttar Pradesh	48.74	20.36	48.74	13.96	23.93	20.94	27.96	22.88	27.96	16.07
19	Uttarakhand	3.84	1.31	3.84	0.27	4.57	1.3	0.94	1.07	0.94	1.34
20	West Bengal	23.13	22.78	23.13	13.87	19.56	11.31	19.54	32.34	19.54	20.26
21	Arunachal Pradesh	1.08	0	1.08	0	0.69	0	0.04	0.20	0.04	0.00
22	Assam	15.85	7.01	15.85	7.01	18.91	12.93	12.79	12.29	12.80	12.34
23	Manipur	0.84	0.56	0.84	0.09	0.54	0.47	0.37	0.27	0.37	0.32
24	Meghalaya	0.81	0.36	0.81	0.17	0.84	0.47	0.58	0.56	0.58	0.58
25	Mizoram	0.34	0.15	0.34	0.07	0.40	0.2	0.27	0.26	0.27	0.34
26	Nagaland	0.80	0.36	0.80	0.27	0.52	0.36	0.37	0.28	0.37	0.47
27	Sikkim	0.68	0.25	0.68	0	0.25	0.21	0.17	0.00	0.17	0.00
28	Tripura	1.80	0.33	1.80	0.49	1.15	0.51	0.79	0.74	0.79	0.93
29	A&N Islands	0.03	0.05	0.03	0	0.04	0	0.00	0.00	0.00	0.00
30	Chandigarh	0.02	0	0.02	0	0.01	0	0.02	0.00	0.02	0.00
31	D&N Haveli and D&D	0.04	0	0.04	0	0.04	0	0.06	0.00	0.06	0.00
32	NCT Delhi	1.79	1.17	1.79	1.76	2.33	0	2.05	0.00	2.05	3.61
33	J & K	0.70	0.28	0.70	0.67	0.92	0.45	1.09	2.00	1.09	0.83
34	Ladakh	0.03	0.01	0.03	0	0.04	0.13	0.04	0.00	0.04	0.20
35	Lakshadweep	0.01	0	0.01	0	0.01	0	0.01	0.00	0.01	0.00
36	Puducherry	0.36	0.09	0.36	0	0.46	0	0.56	0.00	0.56	0.00

	TOTAL	297.37	263.14	297.37	237.4	290.00	278.57	290.00	310.47	290.00	243.74
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